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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

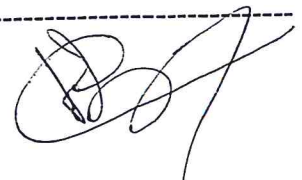
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/251/ (IB)/2017
NAME OF THE PETITIONER(S) : PUDUMJEE PULPS & PAPER MILLS LTD
NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Joseph Augustine M/s Sampath Kumar & Associates	Counsel for Petitioner	
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2)	A.R. Karimkare	Counsel for Respondent	A.R. Karimkare
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ORDER

Counsels for both of the parties are present. Counsel for the Petitioner produced an order dated 18.08.2017 that came to be passed by the Hon'ble NCLAT in Company Appeal (AT)(Insol.)No.86 of 2017. The same is placed on record. In terms of the order passed by the NCLAT, we allow the prayer, the petition is **dismissed as withdrawn.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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